

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 122 A**  
**IA- 340, 364/ND/2021 (IB)-2721(ND)2019**

**IN THE MATTER OF:**

M/s Straight Edge Contracts Pvt. Ltd. ... Applicant

Vs.

M/s Three C Shelters Pvt. Ltd. ... Respondent

**Order under Section 9 of IBC.**

**Order delivered on 19.03.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**  
**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. P. Nagesh, Adv.  
(In IA No. 340/2021)

For the Applicant:Mr Vaibhav Gaggar, Ms Sumedha Dang, Mr Akash Chatterjee and  
Mr Rohan Khatana, Advocates.

For the Intervenor :Mr Sumant Batra & Niharika Sharma, Advs.

For the RP : Mr Ritin Rai, Sr. Adv. along with Ms. SonalAlagh&Ms. Ritika  
Sinha, Advs.

**ORDER**

For further arguments on 01.04.2021.

Sd/-  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

MUKESH

Sd/-  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**